relates to a 20 per cent saving in the total energy consumed in the industrial sector and not power alone. Government had got a study done through the National Council of Applied Economic Research which estimated the loss in production due to power shortage in major power using industries during 1983-84 at about Rs. 2879 crores which is about 3.1 per cent of the all-India industrial production.

Production and profitability of BHEL

- 669. SHRI ASHWANI KUMAR: Will the Minister of INDUSTRY be pleased to state:
- (a) the total production and profitability of BHEL, alongwith the production and profit/loss figures for each of BHEL's units, during each of the last three years;
- (b) whether the bulk of BHEL's profits comes from supplies to most of the State Electricity Boards which are to- pay without choice, for the power generation equipments and spares, because of BHEL's monopoly in India in this field; and
- (c) how many Boards have complained about the prices or the quality of the equipment supplied to them and when was each complaint made and by whom?

THE MINISTER OF STATE IN THE DEPARTMENT **PUBLIC** ENTERPRISES (SHRi K. K. TEWA-RI): (a) The information is given in the Annexure.

[See Appendix CXXXIX Annexure No.'

- (b) No, Sir. BHEL operates in a competitive environment for a subs tantial portion of its supplies Itp prices for power generating ment to State Electricity Boards where procurement is not put to tender, are derived from norms fixed by the Bu reau of Industrial Costs and Prices.
- (c) BHEL ha, not received any com plaints from State Electricity Boards about prices. However, during 1985-86

it received complaints from th@ following four State Electricity Boards relating to problems like generator windings, fan bearing failure etc., which were attended to.

to Questions

8, No.	Name of the State Electricity Board	Date
2	Assam State Electricity Board	16.7.85
3	Punjab State Erectricity Board	7.7.85
4	Uttar Pradesh State Electricity Board	14.7.86

Appointment of top executives in public sectors

670. SHRI M. S. GURUPADASWA-MY: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government propose to increase the usual tenure of appointment of top executives in the public sector;
- (lb) if so, what are the details of the proposals; and
- (c) whether along with the increase of the tenure of appointment Government also propose to make the executives in the public sector answerable to the Department for their lapses in the management of the units?

THE MINISTER OF STATE IN THE DEPARTMENT OF ENTERPRISES (SHRi K. K. TEWA-RI): (a) and (b) Yos, Sir. Government have already issued orders regarding appointment of Chief Executives, Functional Directors in public sector undertakings for a period of 5 years on contract basis with a provision that the Government will have the option to terminate the services' with three months' notice.